

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11439-11440/2019

(Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 06-03-2019 in MS No. 35079/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL &amp; ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.74106/2019-EXEMPTION FROM FILING O.T. )

Date : 06-01-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Sudhir Naagar, AOR  
Mr. Mohit Singh, Adv.

For Respondent(s) Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Dushyant Parashar, learned counsel,  
submits that he is also appearing for respondent  
Nos. 3, 4, 6, 7 and 8.

List these matters on 7<sup>th</sup> February, 2022.

In the meantime, parties are at liberty to  
exchange affidavits.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

